

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 4105
TO BE ANSWERED ON 10.8.2017

Encroachment of Government Quarters/Land

4105. SHRI SUSHIL KUMAR SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether the Government is aware about the encroachment of Government quarters and land in each subsidiary of the Coal India Limited;
- (b) if so, the details thereof and the number of such cases reported to the Government by each subsidiary company of CIL during the last three years and the current year, subsidiary-wise; and
- (c) the action taken/likely to be taken by the Government during the said period in this regard?

A N S W E R

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER, MINES AND NEW AND RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (c): The information is being collected and will be laid on the Table of the House.
